

Minutes of EFC meeting No. 05/AM-17 dated 24.08.2016 for import of restricted items

Meeting No. 05 of AM-17 of EXIM Facilitation Committee (EFC) was held on 24.08.2016 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Shri D.N. Mathur, Technical Consultant, Dept. of Pharmaceuticals
- (iii) Shri S.P. Roy, Jt. DG, DGFT
- (iv) Shri Rajesh Malhotra, Dy. DG, DGFT
- (v) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 239. The Committee approved 35 cases, rejected 2 cases, & deferred 202 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under MP&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes. The import permission letter for import of maize under TRQ to PEC will be issued separately.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries					
1.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of Frozen Bovine Semen	17.94	D/o AHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	D/o AHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from D/o AHD&F on 23.3.15
4.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from D/o AHD&F on 19.12.14.
5.	Elasah Exports & Imports,	6.1.15	98 PAIRS OF PARROTS,	4.50	Recommended by D/o

	Krishnapuram 01/53/162/745/AM-15/E-38/IC		MACAWS COCKATOOS	&		AHD&F vide OM No. 102-15/2013-Trade dated 20.3.15. MoEF(WL) vide letter No. 3-27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
6.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle Dogs 5 months old male and 05 nos. of Beagle Dogs 5 months Female	58.10	D/o AHD&F vide OM No.102-91/2014-Trade dated 20.3.15 has sought information from the applicant.	
7.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of Sport Horses Starlight	59.36	D/o AHD&F vide OM NO.102-11/2013-Trade dated 8.4.15 has sought information from the applicant.	
8.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 nos. of Frozen Bull Semen	18.52	D/o AHD&F vide OM No.102-160/2010-Trade dated 28.4.15 has sought information from the applicant.	
9.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM15/I-55/IC	31.3.15	5 Pairs of Mice	19.23	D/o AHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant	
10.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos, of Ornamental fishes	5.99	Comments sought from D/o AHD&F on 15.4.15.	
11.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	01 Box of Horses Semen (Frozen)	0.33	D/o AHD&F vide OM No. 102-23/15-Trade dated 6.5.15 has sought information from the applicant	
12.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 Straws of Holstein Fresian Frozen Embryos	18.05	Comments sought from D/o AHD&F on 24.4.15.	
13.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from D/o AHD&F on 28.4.15.	
14.	Chiron Behring Vaccines P Ltd.,	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from	

	Mumbai 01/53/8/58/AM-16/C-7/IC				D/o AHD&F on 5.5.15.
15.	Abalone Inc, Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 nos. of Dogs.	30.00	Comments sought from D/o AHD&F on 15.7.15.
16.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11500 nos. of Hy Line Parent Stock Day Old Chicks.	30.33	Comments sought from D/o AHD&F on 22.7.15.
17.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from D/o AHD&F on 20.8.15.
18.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	06 nos. of Sport Horses.	41.81	Comments sought from D/o AHD&F on 31.8.15.
19.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from D/o AHD&F on 30.9.15.
20.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from D/o AHD&F on 6.10.15.
21.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Clarification has been sought from D/O AHD&F on 13.05.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.2016
22.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02.16	12 nos of Mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant.
23.	M/s. Hi-World Aqua Systems, Chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.
24.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture.
25.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	D/o AHD&F has sought information vide letter no. 35029/17/2014-

					FY(Trade) dated 19.05.2016
26.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016
27.	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.
28.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
29.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	D/o AHD&F vide OM dated 14.06.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
30.	M/s. Blessings Aquarium Shope, Pune 01/53/162/MSIC/AM-16/B-35/IC	21.03.16	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments sought from D/o AHD&F on 29.03.2016
31.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016
32.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Comments sought from D/o AHD&F on 03.05.2016
33.	M/s. Qualitat Products India, Chandigarh 01/53/8/575/AM-16/Q-2/IC	15.01.16	21320 nos of Embrye	Proporti onate	Approved for 13144 doses of Bovine Frozen Semen of Jersey & Holstein from USA as recommended by D/o AHD&F vide OM No. 102-19/2016-Trade dated 24.08.16
RA Chandigarh may issue the import authorization to the applicant for import of 13144 doses of Bovine Frozen Semen of Jersey and Holstein from USA for a proportionate CIF value subject to the condition mentioned in the D/o AHD&F OM No. 102-19/2016-Trade dated 24.08.16 and subject to fulfilment of the conditions as notified in the Notification No. 1495 (E) dated 10.06.2014 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
34.	M/s. Nitta Gelatin India Ltd, Cochin	08.04.16	3,00,000 Kg Dried Fish Scale	242.82	Approved as recommended by D/o

	01/53/8/00011/AM-17/N-1/IC				AHD&F vide OM No. 102-17/2016-Trade dated 17.08.2016.
RA Cochin may issue the import authorization to the applicant for import of 3,00,000 Kg dried fish scale from Vietnam for a CIF value of Rs 2,42,82,000/- (US \$ 3,54,000) subject to the condition that the imported product is free from all relevant OIE listed pathogens for fin fishes and the importer should ensure that the product may not be used in aquaculture or fishery related activities besides other usual condition of import authorization.					
35.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/162/00037/AM-17/K-1/IC	29.04.16	40,000 nos of Bovine Frozen Semen	39.95	Comments sought from D/o AHD&F on 05.05.2016
36.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00038/AM-17/K-2/IC	27.04.16	350 nos of Bovine Frozen Embryos	175.65	Comments sought from D/o AHD&F dated 05.05.2016
37.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00039/AM-17/K-3/IC	27.04.16	16000 nos of Bovine Sexed Frozen Semen	211.92	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.
38.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00040/AM-17/K-4/IC	27.04.16	340 nos of Porcine Frozen Semen	25.84	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.
39.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00041/AM-17/K-5/IC	27.04.16	395 nos of Bovine Frozen Embryos	299.40	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.
40.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016
41.	M/s. Anthem Biosciences Pvt. Ltd, Bengaluru. 01/53/8/149/AM-17/A-5/IC	29.04.16	4800 nos of Mices, Guinea Pig, Hamster, Rats and Rabbits	2311.45	D/o AHD&F vide OM No. 102-99/2014-Trade dated 14.06.2016 has sought information from the firm.
42.	M/s. Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	29.04.16	100,000 nos of Live Ornamental Fish	120.00	Rejected as not recommended by D/o AHD&F vide OM no. 35029/8/2015-Fy (Trade) dated 28.07.16.
43.	M/s. Lucky Agency, Chennai	10.05.16	40000 Pcs ornamental Fish	50.00	Comments sought from

	01/53/171/00029/AM-17/L-2/IC				D/o AHD&F on 12.05.2016
44.	M/s. Lupin Ltd, Mumbai 01/53/8/106/AM17/L-3/IC	18.05.16	118 Nos. of NZW rabbits	65.73	DAHD&F vide OMs dated 19.07.16 & 25.07.16 has furnished their NOC. But, there is a discrepancy in the NOC.
45.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos. of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
46.	M/s. Swasthik Aquarists, Chennai 01/53/8/00091/AM17/S-13/IC	12.05.16	3,66,900 nos. of live Ornamental Fish	45.67	Approved as recommended by D/o AHD&F vide Letter No. 35029/6/2014-Fy(Trade) dated 27.07.16

RA Chennai may issue the import authorization to the applicant for import of 3,66,900 nos. of live Ornamental Fish from Bangladesh, Brazil, China, Germany, Indonesia, Japan, Malaysia, Maldives, Singapore, Sri Lanka, Taiwan, Thailand & Vietnam for a CIF value of Rs 45,67,239/- (US \$ 67,662.80) subject to the conditions mentioned in the DAHD&F letter No. 35029/6/2014- Fy (Trade) dated 27.07.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

47.	M/s. Progressive Dairy Solutions Ltd, Ludhiana 01/53/8/190/AM17/P-10/IC	31.05.16	50,000 nos of Frozen Bovine Semen	230.48	Comments sought from D/o AHD&F on 06.06.16
48.	M/s Suvèn Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos of Beagles Dogs Male & Female	76.18	Comments sought from D/o AHD&F on 01.06.16
49.	M/s Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/162/AM17/S-17/IC	25.05.16	400 nos of Male (NOD) Mice (Strain: NOD. B10-H2b)	95.28	Comments sought from D/o AHD&F on 26.05.16
50.	M/s. Tata Memorial Centre (ACTREC), Navi Mumbai 01/53/8/256/AM17/T-10/IC	18.06.16	20 nos of Live Mice (10 male, 10 female)	2.53	Approved, as recommended by D/o AHD&F vide OM No. 102-78/2013-Trade dated 09.08.16

RA Mumbai may issue the import authorization to the applicant for import of 20 nos. laboratory animals (live mice) from USA for a CIF value of Rs 2,53,960/- (US \$ 3,628) subject to the conditions mentioned in the DAHD&F O.M. No. 102-78/2013-Trade dated 09.08.2016 and fulfilment of health protocol for import of Rodents and quarantine procedure as laid down in S.O.1495 (E) dated 10.6.2014 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

51.	M/s. Tata Memorial Centre (ACTREC), Mumbai 01/53/8/214/AM17/T-7/IC	31.05.16	8 nos of Live Mice	2.53	Comments sought from D/o AHD&F on 14.06.16
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52.	M/s. Nektar Therapeutics (India) P Ltd Visakhapatnam SEZ, Hyderabad 01/53/8/247/AM17/N-4/IC	13.06.16	2000 nos NU/NU CD-I mice F/M and 1000 nos IL 15ra HOM Mice F/M	212.97	Approved as recommended by D/o AHD&F vide OM No. 102-07/2013-Trade dated 09.08.16
SEZ Vishakhapatnam may issue the import authorization to the applicant for import of 2000 nos NU/NU CD-I mice F/M and 1000 nos IL 15ra HOM Mice F/M from USA/UK/France/Germany for a CIF value of Rs 2,12,97,625/- (US \$ 88450.60) & (£ 161,805)subject to the conditions mentioned in the DAHD&F O.M. No. 102-07/2013-Trade dated 09.08.2016 and fulfilment of health protocol for import of Rodents and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and SEZ Vishakhapatnam.					
53.	M/s. National Dairy Development Board, Gujrat 01/53/8/162/Mice/AM17/N-8/IC	13.06.16	60 nos of Supply of Pre-Bred Breeding bulls of Jersey Breed	276.40	Comments sought from D/o AHD&F on 21.06.16
54.	M/s. National Dairy Development Board, Gujrat 01/53/8/162/Mice/AM17/N-8/IC	13.06.16	40 nos of Pure-Bred Breeding Bulls of Jersey	317.60	Comments sought from D/o AHD&F on 21.06.16
55.	M/s. Lets Go Fishing, Bangalore 01/53/8/229/AM17/L-4/IC	08.06.16	14322 nos of Ornamental Fish	5.79	Approved as recommended by D/o AHD&F vide OM No. 35029/30/2016-Fy (Trade) dated 04.08.16
RA Bangalore may issue the import authorization to the applicant for import of 92 varieties of ornamental fishes (as per quantity and description mentioned in D/o AHD&F OM No. 35029/30/2016-Fy (Trade) dated 04.08.16) from Sri Lanka for a subject to the conditions mentioned in the DAHD&F OM No. 35029/30/2016- Fy (Trade) dated 09.08.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
56.	M/s. Nagaland Livestock Development Board, Nagaland 01/53/8/218/AM17/N-8/IC	08.06.16	6000 nos of Frozen Semen	31.10	Comments sought from D/o AHD&F on 14.06.16
57.	M/s. Lupin Ltd, Mumbai 01/53/8/279/AM17/L-5/IC	21.06.16	3408 nos of Rats & Mice	11.38	Approved as recommended by D/o AHD&F vide OM No. 102-38/2015-Trade dated 09.08.16
RA Mumbai may issue the import authorization to the applicant for import of 3408 nos. laboratory animals (live mice & rates) from USA for a CIF value of Rs 44,765,367.50/- (US \$ 669,138.52) subject to the conditions mentioned in the DAHD&F O.M. No. 102-38/2015-Trade dated 09.08.2016 and fulfilment of health protocol for import of Rodents and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
58.	M/s. Institute of Life Sciences, Bhubaneswar	21.06.16	06 nos of live Mice strain (3 pairs male & female)	Nil	Approved as recommended by D/o

	01/53/8/291/AM17/I-14/IC				AHD&F vide OM No. 102-09/2016-Trade dated 09.08.16
RA Cuttack may issue the import authorization to the applicant for import of 6 nos. (3 pairs male & female) laboratory animals (live mice) from USA for a CIF value of Rs Nil subject to the conditions mentioned in the DAHD&F O.M. No. 102-9/2016-Trade dated 09.08.2016 and fulfilment of health protocol for import of Rodents and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
59.	M/s. Pamela J. Morris, New Delhi 01/53/8/204/AM17/P-12/IC	02.06.16	01 no. of Rabbit	Nil	Approved as recommended by D/o AHD&F vide OM No. 102-03/2016-Trade dated 09.08.16
CLA New Delhi may issue the import authorization to the applicant for import 01 No. of Rabbit from USA for a CIF value of Rs. NIL subject to the conditions mentioned in the DAHD&F OM No. 102-03/2016-Trade dated 09.08.2016 and fulfilment of health protocol for import of Rabbit and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 subject to actual user condition besides other usual condition of import authorization.. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
60.	M/s. S.S. Services Pvt. Ltd, Guwahati 01/53/8/227/AM17/S-23/IC	07.06.16	01 nos of Pig Frozen Semen	12.17	D/o AHD&F vide OM No 102-33/2016-Trade dated 09.08.16 has sought Information from the firm.
61.	M/s. Godrej Agrovet Ltd, Mumbai 01/53/8/210/AM17/G-8/IC	07.06.16	3000 nos of HF Sexed Semen	56.20	Comments sought from D/o AHD&F on 14.06.16
62.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16
63.	M/s. National Centre of Biological Centre (Tata Institute of fundamental research), Bangalore 01/53/8/228/AM17/T-8/IC	07.06.16	100 nos of Fly Pupae (Species: Rhagoletis Pomonella) vials	3.02	D/o AHD&F vide OM No. 102-137/2012-Trade dated 09.08.16 has sought information from the firm.
64.	M/s. Tata Institute of Fundamental Research, Mumbai 01/53/8/208/AM17/T-6/IC	07.06.16	8 nos of Mice	1.00	Approved as recommended by D/o AHD&F vide OM No. 102-85/2012-Trade dated 09.08.16
RA, Mumbai may issue the import authorization to the applicant for import of 08 nos. laboratory animals (live mice) from France for a CIF value of Rs 1,00,000/- (US \$ 1,484.88) subject to the conditions mentioned in the DAHD&F O.M. No. 102-85/2012-Trade dated 09.08.2016 (copy enclosed) and fulfilment of health protocol for import of Rodents and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 subject to actual user condition besides other usual					

condition of import authorization.. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
65.	M/s. Fortunate fish Centre, Howrah 01/53/8/278/AM17/F-4/IC	01.06.16	3430 nos Ornamental Fish	25.00	D/o AHD&F vide letter no. 35029/32/2016-Fy (Trade) dated 20.07.16 has sought information from the firm.
66.	M/s. Libra Aquarium, Chennai 01/53/8/340/AM17/L-7/IC	02.07.16	148000 pcs of Live Ornamental Fish	21.10	D/o AHD&F vide letter no. 35029/34/2016-Fy (Trade) dated 20.07.16 has sought information from the firm.
67.	M/s. Aquatron, Goa 01/53/8/321/AM17/A-25/IC	29.06.16	Live Ornamental Fish as per ANF-2M	75.05	Comments sought from D/o AHD&F on 12.07.16
68.	M/s. Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/334/AM17/G-9/IC	04.07.16	8640 nos of Mice, Lewis & Guine Pig (Male & Female)	868.85	Comments sought from D/o AHD&F on 12.07.16
69.	M/s. Sabarmati Ashram Gaushala, Gujarat 01/53/8/325/AM17/S-29/IC	01.07.16	202 nos of HF Frozen Embryos, 606 nos of Jersey Frozen Embryos,	297.70	Comments sought from D/o AHD&F on 12.07.16
70.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	Comments sought from D/o AHD&F on 12.07.16
71.	M/s. Shree Aquarium, Chennai. 01/53/8/354/AM17/S-32/IC	06.07.16	Ornamental fishes as per ANF-2M	249.92	Approved as recommended by D/o AHD&F vide Letter No. 35029/29/2016-FY (Trade) dated 10.08.16.
RA Chennai may issue the import authorization to the applicant for import of 92 varieties of live Ornamental Fish (as per quantity & description mentioned in D/o AHD&F Letter No. 35029/29/2016-FY (Trade) dated 10.08.16) from Australia, Bangladesh, Brazil, Burundi, China, Congo, Denmark, Germany, Hongkong, Indonesia, Israel, Japan, Kenya, Malaysia, Maldives, Mauritius, Madagascar, Nigeria, Peru, Philippines, Singapore, Sri Lanka, Taiwan, Tanzania, Thailand, Turkey & USA for a proportionate CIF value subject to the conditions mentioned in the DAHD&F letter No. 35029/29/2016-FY (Trade) dated 10.08.16 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
72.	M/s. Saife Vetmed, Delhi	12.07.16	4050 Kg of Kunafin (parasitic wasps of house	100.00	Comments sought from D/o AHD&F on

	01/53/8/357/AM17/S-33/IC		and stable flies)		20.07.16
73.	M/s. Sai Tirupathi Aqua Pvt Ltd, New Delhi 01/53/8/405/AM17/S-34/IC	21.07.16	185500 nos of Ornamental fish	13.52	Comments sought from D/o AHD&F on 28.07.16
74.	M/s. Rajiv Gandhi Centre for biotechnology, Thiruvananthapuram 01/53/8/412/AM17/R-11/IC	21.07.16	164 nos of Mice	26.04	Comments sought from D/o AHD&F on 28.07.16
75.	M/s. Sehaj Singh Virk, Delhi 01/53/8/425/AM17/S-36/IC	22.07.16	02 nos of Horses	10.33	Comments sought from D/o AHD&F on 28.07.16
76.	M/s. Jindal Riding and Polo Club, Jaipur 01/53/8/396/AM17/J-6/IC	19.07.16	04 nos of Polo Pony	20.00	Comments sought from D/o AHD&F on 28.07.16
77.	M/s. Sak Serve Pvt, Chennai 01/53/8/421/AM17/S-35/IC	21.07.16	02 nos of Live Horses	14.25	Comments sought from D/o AHD&F on 28.07.16
78.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	Comments sought from D/o AHD&F on 10.08.16
79.	M/s. Baif Development Research Foundation, Pune 01/53/8/257/AM16/B-12/IC	07.05.16	Addition of 24 bulls in the license No. 3150000658 dated 10.11.2015 for import of sex sorted bovine semen	--	Approved as recommended by D/o AHD&F vide OM No. 102-160/2010-Trade dated 17.08.2016.

RA Pune may amend the import authorization by adding 24 bulls in the license No. 3150000658 dated 10.11.2015 for import of sex sorted bovine semen (as per D/o AHD&F vide OM No. 102-160/2010-Trade dated 17.08.2016) subject to the conditions mentioned in the DAHD&F Vide No. 102-160/2010-Trade dated 17.08.2016 The enclosures will be sent by e-mail to the applicant and RA Pune.

80.	M/s. Living Colour, Karur 01/53/8/486/AM17/L-8/IC	08.08.16	18,224 Nos. of ornamental fish	0.92	Approved as recommended by DA/o AHD&F vide Letter No. 35029/25/2016-Fy (Trade) dated 22.07.2016.
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RA Coimbatore may issue the import authorization to the applicant for import of 47 different varieties of ornamental fishes (as per quantity and description mentioned in Annexure to D/o AHD&F Letter No. 35029/25/2016-Fy (Trade) dated 22.07.2016) from Indonesia, Malaysia, Maldives, Mauritius, Philippines Singapore, Sri Lanka, Thailand & UAE for a proportionate CIF value subject to the conditions mentioned in the DAHD&F Letter No. 35029/25/2016- Fy (Trade) dated 22.07.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
81.	BalajiUdyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.0 0	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEF&CC
82.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEF&CC
83.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
84.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.0 5	Approved as recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15. It was informed by the firm that their case has been approved by MOEFF in the meeting held on 11.08.16. However, it will take some time to furnish written comments. Therefore, the Committee decided to approve the case subject to receipt of written comments from MOEFCC.
85.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
86.	Goodwill Imports, New Delhi	05.10.1	5000 MTs of old & used	200.00	MoEFCC vide letter dated

	01/53/8/415/AM16/G-26/IC	5	rubber tyre scrap with single or multi cuts		08.05.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
87.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
88.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
89.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016 Comments sought from MoEF on 30.09.16
90.	Sri Shakti Rubber Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	09.02.16	988 MTs of used Rubber Tyres Scrap (Pressed & baled).	20.45	DIPP vide OM dated 14.03.16 has sought information from the applicant which has been communicated to the applicant. Recommended for 1000 MTs by MoEF&CC vide OM No. 23-168/2014-HSMD dated 31.07.15
91.	M/s. Surya Rubber Industries, Gudivada 01/53/8/00072/AM17/S-9/IC	11.05.16	2300 MTs of Used Rubber Tyre with Multiple cuts or single cut or Shredded in Prerss Baled or Loose Form	61.64	DIPP vide OM No. 9/24/2016-TSW dated 18.05.16 have sought information from the applicant which has been communicated to the applicant. MOEF has no objection Vide no. 23-86/2015-HSMD Dated 29.04.2016

92.	M/s. Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.1 6	2000 MTs of Rubber Scrap	100.00	MOEF has sought information vide no. 5-17/2012-HSMD dated 04.07.2016 DIPP has recommended 2000 MT vide no. 9/26/2016-TSW dated 06.06.2016.
93.	M/s. Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.1 6	1000 Mts of Rubber Scrap	100.00	Recommended by DIPP for 1000 MT vide OM no. 9/25/2016-TSW dated 06.06.2016 MOEF has sought information vide OM no. 5-11/2016-HSMD dated 27.06.2016
94.	M/s. Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.1 6	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	MOEF has sought information vide OM no. 5-13/2016-HSMD dated 27.06.2016 DIPP has sought information vide OM no. 9/30/2016-TSW dated 06.06.2016. Letter sent to the firm on 14.06.16.
95.	M/s. Agarwal Reclaim & Rubber Products Pvt. Ltd, Hyderabad 01/53/8/298/AM17/A-24/IC	22.06.1 6	7000 MT Used Rubber Tubes Cut into Multiple Pieces Without Valve	2677.3 6	Approved for 5387 MT as recommended by DIPP vide OM No. 9/37/2016-TSW dated 24.08.16 and MOEF vide OM no. 23-282/2014-HSMD dated 29.04.16
RA Secunderabad may issue the import authorization to the applicant for import of 5387 MT of used rubber tubes cut into multiple pieces without valve from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-282/2014-HSMD dated 29.04.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
96.	M/s. Somi Conveyor Beltings Ltd, Jodhpur 01/53/8/286/AM17/S-28/IC	21.06.16	125 Mt of Waste, paring and scrap of rubber (other than hard rubber)	13.61	Comments sought from MOEF on 23.06.16 DIPP vide OM No. 9/38/2016-TSW dated 08.07.16 has sought information from the firm which has been communicated to the

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					firm on 12.07.16
97.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Comments sought from MOEF on 12.07.16 Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
98.	M/s. S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/436/AM17/S-37/IC	26.07.16	45000 MT Old & used Rubber Tyre- (Cut/Shredded/Baled Press)	3062.24	Approved for 15,760 MT as recommended by DIPP vide OM No. 9/47/2016-TSW dated 11.08.16 and MOEF&CC vide OM no. 5-19/2011-HSMD dated 21.07.16.
RA Mumbai may issue the import authorization to the applicant for import of 15,760 MTs of old/used rubber tyres scrap (Cut/Shredded) in loose or Baled Press condition) from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF & CC OM. No. 5-19/2011-HSMD dated 21.07.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
99.	M/s. ITC Ltd, Guntur 01/53/162/Misc/AM17/I-17/IC	14.07.16	5040 Sets of Second Hand Telescopic Corrugated cartons	19.75	Approved as recommended by DIPP vide OM no. 9/46/2016-TSW dated 08.08.16
RA Secunderabad may issue the import authorization to the applicant for import of 5040 sets of second Hand Telescopic Corrugated Cartons from Republic of Korea for a CIF value of Rs 19,75,890/- (US \$ 28,224) subject to the conditions that the item shall be used for packing of tobacco for export besides other usual condition of import authorization.					
100.	M/s. Markap Resources Pvt Ltd 01/53/8/384/AM17/M-12/IC	14.07.16	23000 MT of Used Rubber Tyres Scrap/Tubes Scrap/ Non-Radial/Radial Tyres Scrap (Multiple Cuts/Shreds/Press Baled)	625.60	DIPP vide OM No. 9/45/2016-TSW dated 08.08.16 have sought information from the application which has been communication to the applicant on 10.08.16. Recommended by MOEF&CC vide OM no. 23-259/2014-HSMD dated 20.06.16

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101.	M/s. Pilot Industries Ltd, Delhi 01/53/8/358/AM17/P-14/IC	12.07.16	3000 MT of Waste Acid Batteries(ISRI Rins)	1735.27	Approved for 2876 MTs as recommended by DIPP vide their OM No.9/44/2016/TSW/150 dated 26.8.2016 and MoEF&CC vide OM No. 23-213/2012-HSMD dated 19.01.2016.
CLA, New Delhi may issue the import authorization to the applicant for import of 2876 MTs Waste Lead Acid Batteries (crushed / broken) from UAE and Africa for a proportionate CIF value subject to the conditions mentioned in MoEF & CC OM. No. 5-213/2012-HSMD dated 19.01.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
102.	M/s. Shree Vinayak Enterprises, Ahmedabad 01/53/8/448/AM17/S-42/IC	29.07.16	20000 Mt of Used Rubber Tyres/Tubes Scrap (Single Cut/Multi-Cut/Shredded)(Press Baled or Loose)	1000.00	Approved as recommended by DIPP vide OM No. 9/48/2016-TSW dated 17.08.16 and MOEF&CC vide OM No. 23-232/2014-HSMD dated 21.07.16.
RA Ahmedabad may issue the import authorization to the applicant for import of 20,000 MTs of Used rubber tyres/tube scrap (single-cut/multi-cut/shredded) (Press Baled or Loose) from GCA for a CIF value of Rs 10,00,00,000/- (US\$ 1282051.28) subject to the conditions mentioned in the MoEF & CC OM. No. 23-232/2014-HSMD dated 21.07.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
103.	M/s. Champion Photostat Industrial corporation, Rohtak 01/53/8/434/AM17/C-11/IC	25.07.16	1500 nos of Used Digital Multifunction Print & Copying Machines	150.44	Comments sought from DIPP & MOEF on 09.08.16
104.	M/s. Bharathi Cement Corporation Private Ltd, Hyderabad 01/53/162/Misc/AM17/B-10/IC	11.07.16	10000 MT of Used Tyres Scrap(Multiple Cuts/Shreds) (Press Baled)	327.36	Approved as recommended by DIPP vide OM no. 9/43/2016-TSW dated 05.08.16 and MoEF vide OM No. 23-248/2013-HSMD dated 03.12.15.
RA Secunderabad may issue the import authorization to the applicant for import of 10,000 MTs of Used Tyres Scrap(Multiple Cuts/Shreds) (Press Baled or in loose condition) from Belgium/ Italy/ UK for a CIF value of Rs 3,27,36,000/- (US \$ 4,80,000) subject to the conditions mentioned in the MoEF & CC OM. No. 23-248/2013-HSMD dated 03.12.2015 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
105.	M/s. Sohanlal Shantilal Jain, Mumbai 01/53/8/499/AM16/S-120/IC	10.08.16	Enhancement of quantity from 1123 MTs to 8,000 MTs of Old & Used	Proportionate	Recommended by MoEF&CC vide OM No. 23-116/2015-HSMD

			rubber tyres/tubes scrap/rubber scrap		dated 26.05.16. Comments sought from DIPP on 17.08.16
D/o C&PC and MoEF					
106.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
107.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No. 11/7/15-OC dated 25.01.16
108.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloromethane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
109.	Chirag Enterprise, jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
110.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
111.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.20 16	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16 has

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					sought information from the firm.
					Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
112.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Recommended by MOEF&CC for 169 MT (CTC) vide OM No. 11/7/2016-OC dated 24.05.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
113.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & D/o C & PC on 5.05.2016
114.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
115.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
116.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
117.	M/s. Philips India Ltd, Pune 01/53/8/687/AM-16/P-70/IC	27.04.16	Used mobile help button as per application	225.35	Approved as recommended by MoEF&CC vide Letter No. 23-207/2013-HSMD dated 25.07.16 and Deity vide Letter No. 16(6)/2016-IPHW dated 21.06.2016. (Ex-post facto approval)
118.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 nos. of Refurbished/Repaired Processing Unit.	199.87	Rejected as not recommended by Deity vide Letter No.

					16(11)/2015-IPHW dated 22.08.2016
119.	M/s. Epcos india Pvt Ltd, Nadia 01/53/162/MISC/AM17/E-5/IC	24.05.16	2000 Kg of Zirconia Oxide Powder	42.00	Comments sought from Deity on 01.06.16
120.	M/s Bridge Tree Consultancy Pvt Ltd, Kolkata 01/53/102/8/AM17/B-6/IC	18.5.16	19 nos of used Computers	11.49	Comments sought from MOEF on 19.5.16 Deity vide OM No. 16(8)/2016-IPHW dated 15.06.16 has informed that since the import permission has not been solicited and it is only shifting of manufacturing location, they have no comments to offer.
121.	M/s. Apex Covantage India Pvt. Ltd, Hyderabad 01/53/8/257/AM17/A-18/IC	13.06.16	20 nos of Motorola MC67-Mobile Computer	16.87	Comments sought from MOEF on 20.06.16 Deity has sought information vide no. 16(10)/2016/IPSW dated 08.07.2016
122.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16 Deity has sought information vide no. 16(11)/2016/IPSW dated 08.07.2016
123.	M/s. Jesus Calls, Chennai 01/53/8/427/AM17/J-7/IC	22.07.16	69 nos of Second Hand Electronic	14.58	Comments sought from MOEF & Deity on 09.08.16
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
124.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R- 55/IC	15.02.16	1000 M.T. of HCFC- R141B(1,1-Dichloro-1- Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16
125.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	MOEF&CC vide letter dated 24.05.16 has sought information from the firm.
126.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	Comments sought from MOEF&CC (O) on 04.07.16

127.	M/s. AMS Overseas Merchandises, Delhi 01/53/8/215/AM17/A-16/IC	08.06.16	3450 nos of Refrigerant Gas R134A (Packing 13.6 Kg Cylinder) Colorless, Transparent/99.9% ISO Tank or Cylinder.	93.84	MoEF&CC vide OM No. 11/2/2016-OC dated 28.07.16 has informed that HCFCs are not Ozone Depleting Substances (ODSs) and HCFC are listed under OGL Therefore, recommendation of MoEF is not required.
128.	M/s. Stallion Enterprises, Mumbai 01/53/8/348/AM17/S-31/IC	06.07.16	100 MT of HCFC-141B	244.80	Comments sought from MOEF&CC (O) on 12.07.16
Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
129.	M/s. G. Amarendra Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
130.	M/s. K.K.Traders (HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.
131.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
132.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016
133.	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MOEF(WL) on 05.05.2016
134.	M/s. Hi-Tech Advance Products, Indore 01/53/8/61/AM17/H-8/IC	25.05.16	1 Sets of Veterinary Equipment/tranquilizer Equipment/CO ₂ -Injection rifle accessories	1.125	Comments sought from MOEF(WL) on 26.5.16
135.	M/s. Hi Tech Advance Product, Indore 01/53/8/224/AM17/H-11/IC	06.06.16	06 nos of Veterinary Equipment/Tranquilizer Equipment/CO ₂ Injection Rifle and Accessories.	12.07	Comments sought from MOEF (WL) on 14.06.16

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136.	M/s. Principal chief Conservator of Forest, Wildlife, Kolkata 01/53/8/403/AM17/P-15/IC	15.07.16	11 set of Syringe Projectors & their accessories as per as per ANF-2M enclosed	38.18	Comments sought from MOEF(WL) on 28.07.16
137.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM14/K-18/IC	10.09.13	01 Pcs. Of animal Trophy	0.30	Comments sought from MOEF (WL) on 24.09.14. Case was de-listed because of no. response.
Department of Heavy Industry (DHI)					
138.	M/s. Crompton Greaves Ltd, Mumbai 01/53/162/MISC/AM-17/C-4/IC	06.05.16	25000 kg of chromium powder	549.78	Approved for 22,569 Kg as recommended by D/o Heavy Industry vide OM No. TSWB 3/60/2016 dated 02.08.2016
RA Mumbai may issue the import authorization to the applicant for import of 22,569 Kg of Chromium Powder from USA and Japan for manufacture of Vacuum Interrupter Tubes for circuit breakers during the year 2016-17 for a proportionate CIF value subject to actual user condition beside other usual condition of import authorization.					
Ministry of Home Affairs (MHA)					
139.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA in the EFC meeting dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
140.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monocular & Accessories	7.68	MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police.
141.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant.
142.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant

143.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV- 13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant. DRDO vide letter dated 30.7.15 has sought information from the applicant
144.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
145.	National Security Guard, New Delhi 01/53/162/950/AM-15/N- 47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure- A of application.	951.53	Comments sought from MHA on 24.3.15
146.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	01 no. of Blaser with accessories.	4.15	MHA vide OM dated 21.06.2016 has sought information from the firm. Recommended by MoEFCC(WL) vide OM No. 3-53/15-WL dated 3.8.15
147.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV- 24011/11/13-Prov.I/939 dated 5.5.15 has end-use certificate and supply order.
148.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	02 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	0.55	Comments sought from MHA on 5.8.15
149.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A- 36/IC	5.8.15	07 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	1.93	Comments sought from MHA on 5.8.15
150.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	Arms & Ammunition as per ANF2M	29.92	MHA vide ID No. V- 11026/62/15-Arms dated 7.1.16 has sought information from the applicant, which has been communicated to the

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					applicant on 12.01.16.
151.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	01 Pak consisting of 25 cartridges, Cable Gun Red	0.24	MHA vide Letter No. 11026/48/2015-Arms dated 30.03.16 has sought information from the applicant.
152.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
153.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
154.	Syndicate Innovation International Ltd., 01/53/8/500/AM-16/S-128/IC	30.11.15	500 nos. of Barels for Airgun, 250 Pcs of Fiber Stock, 250 Pcs of Wooden Stock and 500 Pcs of Trigger Assembly Air Guns.	54.75	MHA vide letter No. V-11026/68/15-Arms dated 20.01.16 has sought information from the applicant.
155.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	04 nos. of Digital Day Night Vision Goggle.	11.56	MHA vide letter No. IV-24011/54/15-Prov-I/2363 dated 29.12.15 has sought information from the applicant
156.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 pcs of Cartridges for Disruptor.	47.85	MHA vide letter dated 28.01.16 has sought some information from AIG Police, Bhopal.
157.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
158.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
159.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 nos. Spares of Water Jet Disrupter.	3.66	Approved as recommended by MHA vide OM no.

					11026/41/2016-Arms dated 04.08.16
CLA, New Delhi may issue the import authorization to the applicant for import of 60 nos. of Spares of water jet disrupter (as per ANF 2M) from U.K for a CIF value of Rs. 3,66,660/- (Pound £ 3,492.00) for demonstration purpose subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
160.	M/s. Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.02.16	2375 Kgs of CBS-3 Powder (Propellant)	3.6	MHA has sought information vide no. 11026/44/2016-Arms dated 10.08.16
161.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
162.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV- 20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
163.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-98/IC	01.04.16	2 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	6.64	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
164.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-97/IC	01.04.16	5 nos of corner shot CSM Model for 9 mm Pistol (Glock 17/19)	16.60	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
165.	M/s. Harish Gun House, Kanpur 01/53/162/MISC/AM-17/H-3/IC	22.04.16	250 kgs of CBS-3 Powder (Propellant)	2.81	Comments sought from MHA on 03.05.16
166.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV- 20011/05/2016-PROV-I dated 27.05.2016
167.	M/s. Continental Defence Solutions Pvt. Ltd, New Delhi 01/53/8/00093/AM17/C-8/IC	18.5.16	2 nos of Assault Rifle 7.62x39MM Folded Butt Model No-M70AB3MH, 2 nos of Assault Rifle 7.62x39MM Fixed Butt Model No-M70B3MH and	11.28	Comments sought from MHA on 06.06.16

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			30200 Rounds of Ammunition/Cartridges		
168.	M/s. National Security Guard, New Delhi 01/53/8/241/AM17/N-5/IC	13.06.16	25 NOS OF Spas Dual Action tactical Shot Gun as per Annexure A & B	172.52	Comments sought from MHA on 20.06.16
169.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
170.	M/s. Harish Gun House, Kanpur 01/53/8/195/AM17/H-10/IC	31.05.16	i) 2,00,000 Pcs. Of Empty Discharged Cartridges of all Bores and Size,(Restricted) ii) 2,00,000 other cartridges and parts thereof (Restricted)Primers	10.29	Comments sought from MHA on 14.06.16
171.	M/s. National Security Guard, New Delhi 01/53/8/381/AM17/N-9/IC	18.07.16	140 sets of Simunition System for training along accessories and ammunitions	343.25	Comments sought from MHA on 27.07.16
172.	M/s. RPM2 INC, New Delhi 01/53/8/369/AM17/R-10/IC	13.07.16	110 nos of Pepper Balls as per ANF-2M	29.98	Comments sought from MHA on 21.07.16
173.	M/s. Abhinav Futuristics Pvt Ltd., New Delhi 01/53/8/422/AM17/A-30/IC	21.07.16	1000 nos of Air Pistol 177 CAL, 1000 NOS OF Air Rifle-177 CAL, 10000 nos of Air Rifle 177 CAL Break Barrel, 10000 nos of PCP Air Rifle-177 CAL & 10000 nos of PCP Air Pistol-177 CAL	3545.62	Comments sought from MHA on 28.07.16
174.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	02.08.16	2500 nos of Air Pistols/Air Rifles/Air Guns	140.00	Comments sought from MHA on 09.08.16
175.	M/s. Sharda Gun House, New Delhi	02.08.16	2000 nos of Toy Guns/Starter/Blank Guns/Replicas/Gas	100.00	Comments sought from MHA on 09.08.16

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	01/53/8/451/AM17/S-40/IC		Gun/Pepper Guns		
176.	M/s. Objectify Technology Pvt Ltd, New Delhi 01/53/8/339/AM17/O-2/IC	04.07.16	300 Kgs of Titanium Ti 64	92.04	Comments sought from MHA on 22.07.16
Defence Research & Development Organisation (DRDO)					
177.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant, which has been communicated to the applicant on 06.01.16. Reminder received from DRDO vide letter dated 02.02.16.
178.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.02.16 has sought information from the applicant.
179.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
180.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
181.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought

			test power.		information from the applicant.
182.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
183.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.2016	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type; 050015).	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.
184.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.2016	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight.
185.	M/s. SRG Techno P. Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccattiny Rail For AK47	2.45	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 18.03.16 has sought information from the applicant.
186.	M/s. Axiom Research Labs Pvt.	25.4.16	8 nos of Developing	9576.11	Approved as

	Ltd, Bangalore 01/53/00025/AM-17/A-2/IC		Lander and Rover		recommended by DRDO vide OM No. DIC/SCOMET/4802/M/16 dated 09.08.16.
CLA New Delhi may issue the import authorization to the applicant for import of 8 nos. of Developing Lander and Rover from U.K, France & Spain for a CIF value of Rs. 10,70,70,000/-(USD \$ 1,592,228) for a Mission to Moon subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA Delhi.					
187.	M/s. Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/162/Misc/AM-17/S-4/IC	3.5.16	Banshee Aerial Targets and operating Spare parts (10 in 19 Boxes)	766.00	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/16 dated 08.08.16.
RA Mumbai may issue the import authorization to the applicant for import of 10 Nos (in 19 boxes) Banshee Aerial Targets and operating Spare parts from U.K for a CIF value of Rs. 7,66,00,000/-(GBP 766000) for supply to Research Centre Imarat (RCI), DRDO for hiring of Aerial Targets for Project MRSAM subject to other usual conditions of import authorization.					
188.	M/s. Tata Motors Ltd, Mumbai 01/53/8/33/AM-17/T-3/IC	27.4.16	3 nos of Light Weight Ring Mount (Drawing No. 14219)	44.43	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/16 dated 03.08.16
RA Mumbai may issue the import authorization to the applicant for import of 03 nos of Light Weight Ring Mount (Drawing No. 14216) from U.K for a CIF value of Rs. 44,43,600/-(GBP 46,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
189.	M/s. Star Aerospace Industries Dehradun 01/53/8/26/AM-17/S-6/IC	02.5.16	2 nos of Kejo Tm Tactical Vest level III-A NIJ 0101.04.	1.03	Comments sought from DRDO on 09.05.2016.
190.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Comments sought from DRDO on 10.05.2016.
191.	M/s. Hindustan Aeronautics Ltd, New Delhi 01/53/162/MISC/AM17/H-4 /IC	20.5.16	4 nos of Boosted Non Guided Missile and 2 nos of Operational Missile	1636.48	Comments sought from DRDO on 24.5.16
192.	M/s. Hindustan Aeronautics Ltd, New Delhi 01/53/162/159/AM17/H-6/IC	23.05.16	9400 nos of Gun Ammunition 20 MM TP Bullets, 1000 nos of 20 MM TPT Bullets, 160 nos of 20 MM AP Bullets and 160 nos of 20 MM HEI Bullets	277.87	Comments sought from DRDO on 26.05.16

193.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/MISC/AM17/H-9/IC	24.5.16	50 nos of Night Vision Monocular N-14 HDI+AIM Pro along with Hard Shipping/Storage case NLR ECN	75.01	Comments sought from DRDO on 1.6.16
194.	M/s. Beltechexport Inida Pvt. Ltd, New Delhi 01/53/8/293/AM17/B-9/IC	27.06.16	180 nos of Sighting Equipment as per ANF- 2M	842.15	Comments sought from DRDO on 04.07.16
195.	M/s. Larsen & Toubro, Mumbai. 01/53/8/332/AM17/L-6/IC	04.07.16	12 set of Night Vision Goggles and 24 set of Night Vision Binoculars.	74.43	DRDO vide letter No. SCOMET/4802/M/16 dated 12.08.16 has informed that Night Vision Goggles and Binoculars are being designed and developed by IRDE/DRDO and productionized by OF&BEL. The firm may be advised to attempt procurement from OF&BEL. Only if, OF & BEL decline delivery to the firm, the import license may be recommended. The firm is accordingly requested to take further necessary action.
Ministry of Petroleum & Natural Gas (M&PNG)					
196.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 07.06.16
197.	M/s. Cummins India Ltd, Pune 01/53/8/318/AM17/C-9/IC	29.06.16	850 Kg of CEC-RF-06- 03 (EU IV Diesel) 2580 Kg of Diesel, Euro-6 CERT Fuel B7	19.91	Approved as recommended by M/o P&NG vide letter no. 19011/12/2015-Sup. dated 03.08.16, subject to further approval from competent authority.
Department of Telecommunications (DoT)					
198.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 22.04.16 has informed that

	16/B-24/IC				information from the firm is awaited.
199.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15.
200.	Elcome Integrated Systems Pvt Ltd, Mumbai 01/53/8/630/AM16/E-23/IC	15.02.16	MDC-2040 with accessories	3.24	DoT vide letter No. R-11020/06/2015-PP dated 22.03.16 has informed that Wireless Operating License is required for operation of the equipment along with import license from WPC Wing of Ministry of Communication & IT.
201.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.02.16	20 nos of Search and Resure transponder (SART) Model: S.701	4.50	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
202.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.02.16	30 NOS OF Emergency Positioning Indicating Radio Beacon (EPIRB) Model: MT 403 FF	7.05	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
203.	M/s. Transas Marine Ltd, Mumbai 01/53/162/Misc/AM-17/T-1/IC	22.04.16	04 Nos of Radar (RF-Module)(GEM Electronica)04 Antenna (GEM Elettronica) (Model-AU11-09N)	23.22	Approved as recommended by D/o Telecommunication vide letter No. R-11020/06/2015-PP dated 19.05.16, they have informed that the import license has already been granted by WPC Regional

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						Licensing Office at Mumbai. They have no further comments in the matter.
RA Mumbai may issue the import authorization to the applicant for import of 04 nos of RF Module 04 nos of antenna from Italy recommended by M/o communication & IT D/o of Telecommunications Vide letter No. R-11020/06/2015-PP dated 19.05.2016 (copy enclose) for a CIF value of Rs. 2322000.00/-(Euro € 30960.00) subject to actual user condition beside other usual conditions of import authorization. This ministry has no further comments in this matter The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
204.	M/s. Navicom Technology International Pvt. Ltd, navi Mumbai 01/53/8/44/AM-17/N-2/IC	27.04.16	03 Nos of Radar	45.42		Approved as recommended by D/o Telecommunication vide letter No. R-11020/06/2015-PP dated 16.06.16, they have informed that the import license has already been granted for the equipment as per particulars including type, model, quantity and frequency range, by WPC Regional Licensing Office at Mumbai. They have no further comments in the matter.
RA Mumbai may issue the import authorization to the applicant for import of 01 nos. of Radar arpa BB3/12/M/VM1 and 02 nos. of Radar Arpa BB2/6/M/VMI from Sweden recommended by M/o communication & IT D/o of Telecommunications Vide letter No. R-11020/06/2015-PP dated 16.06.2016 (copy enclose) for a CIF value of Rs. 4542361.00/-(Euro € 59981.00) subject to actual user condition beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
Ministry of Shipping						
205.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27		Comments sought from M/o Shipping on 26.5.15.
206.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52		Comments sought from Ministry of Shipping on 15.03.16
Directorate General of Civil Aviation (DGCA)						
207.	M/s.Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.16	1 nos of Gyroplane	236.00		Comments sought from DGCA on 01.03.16.
208.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5		Comments sought from DGCA on 30.5.16
209.	M/s. JSW Steel Coated Products Ltd, Mumbai	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75		Comments sought from DGCA on 30.5.16

	01/53/8/182/AM17/J-3/IC				
210.	M/s. InterGlobe Aviation Ltd, New Delhi. 01/53/8/320/AM17/I-15/IC	29.06.16	15 nos of Aircraft Parts	866.72	The committee desired that a clarification be sought on DG (CA's) letter dated 28.07.2016. Accordingly clarification has been sought from DG (Civil Aviation) w.r.t. their letter dated 28.07.2016 on 31.08.2016.
Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
211.	M/s. T.A.Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.3.16	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
212.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MoT on 03.05.2016
213.	M/s. Ambuja Cements Ltd, Gujarat 01/53/8/267/AM17/A-22/IC	17.06.16	10000 MT of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Approved as recommended by M/o Textile vide no. 12015/26/2016-ITdated 02.08.16
RA Rajkot may issue the import authorization to the applicant for import of 10,000 MT of Textile Scrap (Carpet Fluff/Tapestry Fluff) from Netherland for a CIF value of Rs. 67,15,000/- (US \$: 1,00,000) subject to actual user condition beside other usual conditions of import authorization.					
214.	M/s. Ambuja Cements Ltd, Gujarat 01/53/8/268/AM17/A-23/IC	17.06.16	10000 MT of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Approved as recommended by M/o vide no. 12015/26/2016-ITdated 02.08.16
RA Rajkot may issue the import authorization to the applicant for import of 10,000 MT of Textile Scrap (Carpet Fluff/Tapestry Fluff) from Netherland for a CIF value of Rs. 67,15,000/- (US \$: 1,00,000) subject to actual user condition beside other usual conditions of import authorization.					
215.	M/s. Ambuja Cements Ltd, Gujarat 01/53/8/269/AM17/A-21/IC	17.06.16	10000 MT of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Approved as recommended by M/o Textile vide no. 12015/26/2016-ITdated 02.08.16
RA Rajkot may issue the import authorization to the applicant for import of 10,000 MT of Textile Scrap (Carpet Fluff/Tapestry Fluff) from Netherland for a CIF value of Rs. 67,15,000/- (US \$: 1,00,000) subject to actual user condition beside other usual conditions of import authorization.					
216.	M/s. Ambuja Cements Ltd, Gujarat 01/53/8/253/AM17/A-19/IC	17.06.16	10000 MT of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Approved as recommended by M/o Textile vide OM no. 12015/26/2016-IT dated 02.08.16
RA Rajkot may issue the import authorization to the applicant for import of 10,000 MT of Textile Scrap (Carpet Fluff/Tapestry Fluff) from Netherland for a CIF value of Rs. 67,15,000/- (US \$: 1,00,000) subject to actual user condition beside other usual conditions of import authorization.					

Petroleum & Explosives Safety Organization (PESO)					
217.	M/s. Indian Explosives Pvt Ltd, Kolkata 01/53/8/162/MISC/AM17/I-16/IC	06.07.16	3,00,000 Nos. of (Hi Fire Fusehead)	46.92	The committee decided to defer the case and seek utilization details of earlier licenses from the firm.
218.	M/s. Schlumberger Asia Services Ltd, Navi Mumbai 01/53/8/453/AM17/S-39/IC	02.08.16	Explosive as per attached list (ANF- 2M)	4231.93	The committee decided to defer the case and seek utilization details of earlier licenses from the firm.
219.	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/503/AM17/B-12/IC	09.08.16	Explosive as per Annexure-B	216.45	Comments sought from PESO on 16.08.2016
PHARMA					
220.	M/s. Verve Human Vire Care Laboratories, New Delhi 01/53/8/260/AM17/V-14/IC	14.06.16	650 Grams of Fentanyl Citrate	8.89	D/o Pharma vide OM No. 36012/01/2016-PI-Norms dated 21.07.16 have sought information from the firm which has been communicated to the firm vide OM dated 08.08.16
221.	M/s. Sanofi India Ltd, New Delhi 01/53/8/342/AM17/S-30/IC	06.07.16	2000 Kgs of Clobazam IP	1824.3 4	D/o Pharma has sought information vide OM no. 36012/6/2016-PI-Norms dated 03.08.16
222.	M/s. Farmson Pharmaceutical Gujarat Pvt Ltd, Vadodara 01/53/8/447/AM17/F-5/IC	29.07.16	2000 MT of Acetic Anhydr ide	1295.8 0	Approved as recommended by Department of Pharma vide vide OM No. 36012/3/2016-PI-Norms dated 18.08.16
RA Vadodara may issue the import authorization to the applicant for import of Explosives 2000 MT of Acetic Anhydride and France from Singapore for a CIF value of Rs. 12,95,80,000 (US \$ 19,00,000) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization.					
223.	M/s. Enal Drugs Pvt. Ltd, Hyderabad. 01/53/8/331/AM17/E-10/IC	04.07.16	50,000 Kg of 2,2,20 Trifluoro Ethanol	255.18	Comments sought from D/o Pharma on 12.07.16
D/o F & PD					
224.	M/s. Vanashree Agrotech, Pune 01/53/171/00035/AM17/V-9/IC	01.06.16	100 Mt of Hinohikri Rice	43.22	Comments sought from D/o F&PD on 25.07.16
225.	M/s. Saksham Impex Pvt Ltd., New Delhi 01/53/8/142/AM17/S-15/IC	19.05.16	102900 Kg of Arborio Rice	93.98	Comments sought from D/o F&PD on 25.07.16
226.	M/s. Wakaba Japanese Food Company, New Delhi	25.05.16	9 MT of shelled polished Rice	7.50	Comments sought from D/o F&PD on 25.07.16

	01/53/8/163/N-17/W-5/IC				
227.	M/s. Suresh Kumar & Co.(Impex) Pvt Ltd.	06.06.16	(i) 55000 Kg. of Jasmine Rice. (ii) 20000 Kg. of Glutinous Rice. (iii) 45000 Kg of Jasmine Rice. (iv) 15000 Kg of Glutinous Rice. (v) 40000 Kg of Arborio Rice (vi) 60000 Kg of Calrose Rice	105.70	Comments sought from D/o F&PD on 25.07.16
228.	M/s. Ceekay International, New Delhi 01/53/8/323/AM17/C-10/IC	30.06.16	i) 150 MT of Jasmine Rice. ii) 20 MT of Glutinous Rice iii) 100 MT of Arborio Rice iv) 150 MT of California Medium Grain Sushi Rice v) 5 MT of Wild Rice	348.40	Comments sought from D/o F&PD on 25.07.16
229.	M/s. RPC Foods, New Delhi 01/53/8/450/AM17/R-12/IC	30.06.16	285 MT of Kokuho Yellow Rice and 110 Arboria Rice	378.93	Comments sought from D/o F&PD on 09.08.16
Miscellaneous					
230.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
231.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016
232.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
233.	M/s. Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/333/AM17/G-10/IC	04.7.16	34 Sq.inos of Human Cadaver Skin-Back-P160080	1.35	Comments sought from D/o ICMR dated 12.07.16
234.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore	25.07.16	500 MT of fish Oil	483.15	Comments sought from FSSAI on 10.08.16

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	01/53/8/430/AM17/M-13/IC				
235.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Comments sought from FSSAI on 10.08.16
236.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	Comments sought from D/o Agri. & Cop. on 11.08.16
237.	M/s. V.K. International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	Comments sought from D/o Agri. & Cop. on 11.08.16

Import of Maize under TRQ

238.	M/s. PEC Limited, Delhi 01/53/8/472/AM17/P-17/IC (Five applications)	08.08.16	3,57,500 MTs of Maize under TRQ for FY 2016-17	54042.73	The committee decided to approve import of 357500 MTs of maize to PEC Ltd. under TRQ for the FY 2016-17 in terms of Public Notice No. 22 dated 11.07.16. The approval is granted for import under Actual User Condition.
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Import of Gold & Silver Dore

239.	M/s. Lalitha jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-17/I-1/IC	03.05.16	18 MT of Gold Dore	432000.00	The applicant has applied for the first time. The applicant has submitted Acknowledgement Part II of DIC certificate dated 30.12.2015 showing manufacturing capacity of 10 MT per annum from DIC Kanchipuram, TamilNadu. The firm has not submitted the pollution certificate and CE certificate. The committee decided to defer the case for want of Pollution Certificate and Chartered Engineer Certificate from the applicant.
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5. The next meeting No. 6/AM-17 will be held on 15.09.2016.
6. The meeting ended with a vote of thanks to the Chair.

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